

maintenance. The generating capacity of the plants presently under construction is 880 megawatts.

(d) to (f). Among the operating nuclear power plants, the generating capacities of Tarapur Units-1 and 2 have been derated because of equipment constraints. Madras Atomic Power Station-1 and 2 which are presently operating at lower capacities are expected to attain full power after retubing operations.

(g) to (i). Following the experience of similar units abroad, the Rajasthan Atomic Power Station Unit-2 was shut down in August 1994 due to concern on the condition of coolant channels. En masse coolant channel replacement of this unit is expected to take about 3 years after which the unit will resume operations. There have been reports that cracks have developed in core shrouds of Boiling Water Reactors abroad similar to the Tarapur Units-1&2. The core shroud of Tarapur Unit-1 was inspected during the refuelling outage in March 1994 using underwater TV to the extent possible in accessible areas and no abnormality was observed. Detailed inspection of core shroud is being carried out in Tarapur Unit-2 during its current re-fuelling shutdown. Further action to be taken would depend on the outcome of the inspections.

[English]

Krishna Water to Hyderabad

3751. SHRI DHARMABHIKSHAM : Will the Minister URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether the Government of Andhra Pradesh sought any assistance for supply of Krishna water to Hyderabad from the Union Government;

(b) if so, the details thereof; and

(c) the reaction of the Union Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DEPARTMENT OF URBAN DEVELOPMENT) (SHRI R.K. DHAWAN) : (a) to (c). The Hyderabad Metropolitan Water Supply & Sewerage Board has submitted water supply and sewerage project for augmentation of drinking water supply to the twin cities of Hyderabad and Secunderabad from the foreshore of Nagarjuna Sagar (Krishna). The project has been cleared from technical and financial angle by the Ministry of Urban Affairs & Employment and by the Planning Commission respectively. The Department of Economic Affairs has posed the project for World Bank assistance.

Renting out of Buildings by Cultural Societies

3752. SHRI DEVI BUX SINGH : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to refer to the reply given to Unstarred Question No. 1173 dated March 2, 1994 and state :

(a) whether the information has been collected; and
(b) if so, the time by which it is likely to be laid on the Table of the House?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DEPARTMENT OF URBAN DEVELOPMENT) (SHRI R.K. DHAWAN) : (a) and (b). Information is being collected and will be laid on the Table of the Sabha in three months' time.

[Translation]

Enquiry against Former Engineer of DDA

3753. SHRI RAM VILAS PASWAN : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether an enquiry has been conducted against a former engineer of DDA regarding fraud of crores of rupees by the Central Bureau of India and Central Vigilance Commission;

(b) whether any of the allegations against him has been proved;

(c) if so, the details thereof; and

(d) the action taken by the Government against the said officer?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DEPARTMENT OF URBAN DEVELOPMENT) (SHRI R.K. DHAWAN) : (a) to (c). Yes, Sir. In respect of complaint of alleged bogus payment of Rs. 45 crores in East Zone, the intensive examination of 14 works of East Zone and two of South East Zones was conducted by Chief Technical Examiner (CTE) of Central Vigilance Commission (CVC). The allegation regarding destruction of Log Book of the vehical and maintenance of accounts in foreign banks by the former Engineer Member was looked into by the CBI. On the basis of the report received from CBI, case regarding allegations of destruction of Log Book and maintenance of accounts in foreign banks have been closed in consultation with CVC. The name of the former Engineer Member and the then Chief Engineer (East Zone) figures in two of the 15 reports on East Zone submitted by CTE. These reports are under investigation/referred to CVC. Besides, his name figures in the cases emanating from Chief Engineer (Quality Control's) report. Out of 35 reports, his name figures in one report which has since been closed. Out of two CTE cases of South East Zone, one has been closed as per advice of CVC and the other has been submitted to CVC for taking a final view on the recommendations of the DDA for closure.

(d) Action against the said officer depends upon completion of investigation and advice of Central Vigilance Commission.